## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

BER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1 THRZY AMBAH KANNAN

County for Petitology

2. G-Janarsthanan (f) R-Venkatavavadan

Respondents 1,2 86

G. J. A.

## <u>ORDER</u>

Counsel for petitioner present. Counsel for R1, R2 & R6 present. Both counsel prayed time for making final submissions. Time extended at their request. Put up on 09.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc